

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 167/BB/2019	For report of Liquidator - Liquidation	Sec 10 of I&B code 2016	M/s GNB Technologies (India) Pvt Ltd	Arjun Rao		Shri Malav Jitendra Ajmera, Liquidator Shubhang Setlur, Advocate for Liquidator , Ganesh R Ghale for IT

ADVOCATE FOR PETITIONER/s:

MR. SHUBHANG SETLUR - Advocate for Liquidator

MR. MALAV JITENDRA AJMERA - Liquidator

ADVOCATE FOR RESPONDENT/s: —

ORDER

Heard Mr. Shubhang Setlur, learned Counsel for the Liquidator and Mr. Malav Jitendra Ajmera, learned Liquidator through Video Conference.

The learned Counsel for the Liquidator submits that he has already filed documents justifying that it is fit case for early dissolution of the Company. Therefore, the learned Counsel for the Liquidator is directed to file a necessary I.A seeking for early dissolution of the Corporate Debtor on a justified ground. The Registry is directed to list the I.A along with the CP on the next date of hearing.

Post the case "for orders" on **25.02.2021.**



MEMBER (T)



MEMBER (J)

Verified
Brunda

Court Officer